GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2072 TO BE ANSWERED ON 01ST AUGUST, 2025

PURCHASE OF MEDICINES FOR GOVERNMENT HOSPITALS

†2072. SHRI CHANDRA PRAKASH CHOUDHARY:

SHRI SANATAN PANDEY: SHRI CHANDAN CHAUHAN: SHRI JUGAL KISHORE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) the norms prescribed by the Government for the purchase of medicines for Government hospitals in the country and the amendments made in the said norms during the last three years and the current year, year-wise;
- (b) the total cost of the medicines purchased separately from national and international companies for supply to Government hospitals during the said period;
- (c) whether advance payments were also made to some pharmaceutical companies for purchasing medicines and if so, the details thereof;
- (d) the details of ready to use medicines allowed for import into the country during the said period;
- (e) whether permission had also been given for import of such medicines which were available at a lower prices in the country and if so, the details thereof and the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government to streamline the process of procurement of medicines for Government hospitals?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) The Central Government Hospitals namely Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital, Lady Hardinge Hospital and Rural Health Training Centre follow the General Financial Rules, 2017 (GFR 2017), Manual for Procurement of Goods and other extant guidelines / instructions issued by the Government of India as amended from time to time for the procurement of medicines.

(b) The total cost of medicines procured by the above mentioned hospitals from national and international companies in the last three years are as below:

Name of the	Procurement from	Procurement from	Total Procurement
Hospital	National Companies	International	(in Rs. Cr)
	(in Rs. Cr)	Companies (in Rs.	
		Cr)	
Safdarjung Hospital	194.92	30.6	225.52
Dr. Ram Manohar Lohia Hospital	100.89	Nil	100.89
Lady Hardinge Hospital	34.12	4.43	38.56
Rural Health Training Centre	8.85	Nil	8.85

- (c) Procurement of medicines is done as per the Government rules and payments are made after supply of medicines and necessary verification.
- (d) & (e) As per the data available from the SUGAM database of CDSCO, import licenses for ready-to-use medicines have been issued across various categories, including antimicrobials; cardiovascular, respiratory, gastrointestinal, endocrine, and hormonal drugs; immunomodulators; ophthalmic preparations; nutritional supplements; chemotherapeutic; and radio diagnostic agents.

The details of import licenses issued during the last three financial years are as follows:

Financial Year	No. of Import Licenses Issued
2022-23	141
2023-24	226
2024-25	113

(f) All procuring entities including Central Government Hospitals under the Department of Health & Family Welfare are instructed for strict compliance of the Government rules / guidelines / instructions in procurement of medicines to ensure transparency, efficiency and uninterrupted supply.
